

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.944/2010 CA-1654/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th August, 2017, 10.30 A.M

Name of the Company Under Section		Ratan Kumar Shaw & Anr Versus- Rajson Financial Services Pvt.Ltd & Ors 397/398 O & M		

JASHOSIN AGARANALITA Adv.

for R-7

04_08_2017- C.P.No.944/2010 and CA No.1654/2015 - Ratan Kumar Shaw & Anr. Vs. Rajson Financial Services Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of petitioner(s) as also respondent(s) 7 are present.

Ld. Lawyer namely Mr. Vinay Upadhyay appearing on behalf of the petitioner submitted that his senior Ms Manju Agarwal, Advocate is not available today, hence prayed for adjournment. Heard, prayer is allowed.

Fixed on 04.09.2017.

MANORAMA KUMARI MEMBER(J)